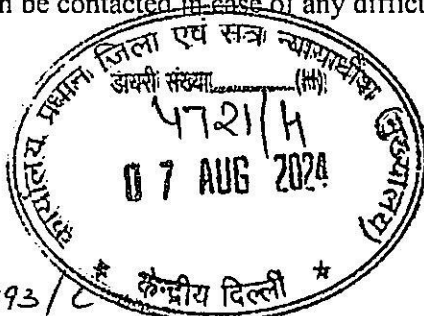


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI

CIRCULAR

All the Ld. Judicial Officers posted at Rouse Avenue Court Complex are hereby informed that newly installed All in One Computers are well equipped with the facility of conducting Video Conferenc. Hence, Ld. Judicial Officers are requested to utilize these computers while examining witnesses through video conferencing. Apart from this, there is a designated Video Conferencing Court Room No. 210 which can be utilized if need is felt by the Ld. Judicial Officer.

Further, Reader of respective Court shall be the Court Point Coordinator while examining witnesses through video conferencing as required to be nominated in VC Rules, 2021. However, Computer Branch can be contacted in case of any difficulty of technical nature.



Anju Bajaj Chandna
(Anju Bajaj Chandna)
Principal District & Sessions Judge
Cum Special Judge (PC Act), CBI
RACC, New Delhi

13641-13693/C
No...../Circular/Computer/RADC/2024*

Dated: 7/8/24

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers posted in Rouse Avenue Court Complex.
2. P.S to Ld. PDJ, RACC, New Delhi.
3. Website Committee, Tis Hazari Courts.
4. Reader to the undersigned.
5. Website Committee, THC to upload on official website.
6. Guard file

[Signature]
Officer In-Charge
Computer Branch
RACC, New Delhi